**Declaration of Assets and Liabilities** 

year 2024

1. Aunipama Paral, spridaughter/wife of Late Addyard

1. Special Sallar Sallar Patt

1. Service and presently working as Debuty Secretary.

1. Secretary.

2. Secretary.

3. Secretary.

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4. Secretary.

5. Secretary.

6. Secretary.

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A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Dependant-1 Dependant-2 Dependant-3 Sr. Description Self Spouse No. Name Etc. Name Name(S) Name (1) Cash 15000+ (ii) Deposits in S.B.T Banks, Financial Institutions And Sowing Ald Non-Banking Financial 5. W000-Companies (iii) Bonds, Debentures and Shares in companies Other financial (iv) institutions, NSS, Postal LIC Savings, LIC Policies, etc Motor Vehicles (V) (details of 2008 make, etc.) (VI) Jewellery (give details of weight and value) (vii) Other assets, such as values of claims / interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	nave to be indicated)  Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		1361 59 H		-	1016
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1500 04 fy.	15m 3g-lut- 40,00			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	LIC	
	(ii) Loans from financial institutions	LICHPL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	H-A.	M·A.
	(b) dues to departments dealing with supply of water	M.A.	H- 1A.
	(c) dues to departments dealing with supply of electricity	M. M.	M. A.

	(d) dues to departments dealing with telephones	H.M.	M.A.
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	N. A.	M-A
	(f) Other dues, If any	H-A.	M- M.
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]		
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	M. A.	M-14.
	(III) Sales Tax [Only in case of proprietary business]	H-A.	M. H.
	(iv) Property Tax		

## Personal Detail BPL66 (HIW) GPF/CPF/PRAN No. (M/F) Gender Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre BIHAR YIDHAM SABHA (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District PATMA I hereby declare that the above details are true to the best of my knowledge and belief. Signature Amupping french Name of Employee: AMUPAMA PRASAD Designation: Deputy Secretary Place: PATNA Date: 8: 2-24

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Juntema Jan

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